

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1309

ANSWERED ON:30.07.2003

GUIDELINES ISSUED BY AICTE FOR MANAGEMENT AND ENGINEERING INSTITUTES

SHIBU SOREN

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that All India Council for Technical Education (AICTE) has announced certain guidelines for management and engineering institutes registered in foreign countries;

(b) if so, the details thereof;

(c) whether it is also a fact that over the past decade those foreign institutes were allowed to open shops in India;

(d) if so, the details of such institutes and also the reason for allowing them to operate from India; and

(e) the details of the punitive clauses included in the regulation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

(a) to (e) : In order to systematise the operation of foreign universities/ institutions imparting technical education in the country, AICTE has notified Regulations for entry and operation of foreign universities imparting technical education in India. As per these Regulations, no foreign university/ institution shall establish/ operate its educational activities in India leading to award of degree and diploma in technical education without the express permission/ approval of AICTE. If any foreign university/ institution fails to comply with the regulations, AICTE may consider withdrawing the registration granted to such university/ institution. The concerned agencies including the Ministry of External Affairs, the Ministry of Home Affairs and the Reserve Bank of India shall also be informed of such decisions advising them to refuse/ withdraw grant of visa to employees/ teachers of such foreign institutions; stop repatriation of funds from India to the home country; forbid the advertisement of such universities/ institutions in print or visual media, etc.